

OLECTRA GREENTECH LIMITED

(FORMERLY KNOWN AS GOLDSTONE INFRATECH LIMITED)

IN ACCORDANCE WITH SECURITIES AND EXCHANGE BOARD OF INDIA
(SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS)
REGULATIONS, 2011, AS AMENDED ("SEBI (SAST) REGULATIONS, 2011")

Registered & Corporate Office: Centre Point Building, 4th Floor, Plot No. 359 to 363/401,
US Consulate Lane, Begumpet, Secunderabad, Telangana - 500 016
Tel.: +91-40-4698 9999; Email: cs@olectra.com; Website: www.olectra.com
CIN: L34100TG2000PLC035451

OPEN OFFER FOR ACQUISITION OF UP TO 2,37,06,992 FULLY PAID UP EQUITY SHARES OF FACE VALUE OF ₹ 4/- EACH REPRESENTING 26% OF EMERGING SHARE CAPITAL OF OLECTRA GREENTECH LIMITED, FORMERLY KNOWN AS GOLDSTONE INFRATECH LIMITED, ("TARGET COMPANY"), FROM THE PUBLIC SHAREHOLDERS OF THE TARGET COMPANY BY MEIL HOLDINGS LIMITED ("ACQUIRER") TOGETHER WITH MEGHA ENGINEERING & INFRASTRUCTURES LIMITED ("PAC") IN ITS CAPACITY AS PERSON ACTING IN CONCERT WITH THE ACQUIRER ("OFFER" OR "OPEN OFFER"), IN TERMS OF SEBI (SAST) REGULATIONS, 2011

This Addendum to the Pre-Offer Advertisement is being issued by YES Securities (India) Limited ("**Manager to the Offer**"), for and on behalf of the Acquirer (as defined above), along with the PAC (as defined above) in their capacity as the persons acting in concert with the Acquirer.

For the purpose of this Addendum to the Pre-Offer Advertisement, "**Public Shareholders**" shall mean all the public equity shareholders of the Target Company excluding (i) the Acquirer and the PAC (ii) the persons deemed to be acting in concert with the Acquirer and the PAC and (iii) the parties to the Agreements.

This Addendum to the Pre-Offer Advertisement should be read in continuation of, and in conjunction with the Public Announcement dated August 10, 2018 (the "**PA**"), the detailed public statement dated August 21, 2018, published in newspapers on August 22, 2018 ("**DPS**"), the draft letter of offer dated August 29, 2018 ("**DLoF**"), the letter of offer dated December 13, 2018 ("**LoF**") and the Pre-Offer Advertisement dated December 22, 2018 ("**Pre-Offer Advertisement**"). The DPS with respect to the Offer was published in Financial Express - English (all editions), Jansatta - Hindi (all editions), Mumbai Lakshadeep - Marathi (Mumbai edition) and Nava Telangana - Telegu (Hyderabad Edition). This Addendum to the Pre-Offer Advertisement is being issued in all the newspapers in which the DPS and Pre-Offer Advertisement were published.

The Public Shareholders may note the following activity subsequent to the publication of Pre-Offer Advertisement:

To comply with SEBI observation letter dated December 7, 2018, Trinity Infraventures Limited has on December 20, 2018 deposited ₹ 88.19 crore with Axis Bank Limited in interest bearing account ("**Deposit Account**") and empowered YES Securities (India) Limited to operate the Deposit Account. Further, Trinity Infraventures Limited has instructed Axis Bank Limited that the amount shall be released from the Deposit Account after receiving the instructions from YES Securities (India) Limited after obtaining NoC from SEBI.

Capitalised terms used but not defined in this Addendum to the Pre-Offer Advertisement shall have the meanings assigned to such terms in the LoF.

The Acquirer, its Directors, the PAC and its directors accept full responsibility for the information contained in this Addendum to the Pre-Offer Advertisement (other than such information as has been obtained from public sources) and their obligations under the Offer and shall be severally and jointly liable for ensuring compliance with the SEBI (SAST) Regulations, 2011.

This Addendum to the Pre-Offer Advertisement will also be available on the SEBI website at <http://www.sebi.gov.in>

ISSUED BY THE MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER AND PAC



YES SECURITIES (INDIA) LIMITED

IFC, Tower 1&2, Unit No. 602 A, 6th Floor Senapati Bapat Marg, Elphinstone (West) Mumbai - 400 013 Maharashtra, India

Tel.: +91 22 7100 9829; Fax: +91 22 2421 4508

Contact Person: Mukesh Garg/Pratik Pednekar

E-mail: oglopenoffer@yesscuritiesltd.in

SEBI Registration No.: INM000012227

REGISTRAR TO THE OFFER



KARVY FINTECH PRIVATE LIMITED

Karvy Selenium, Tower B, Plot Number 31 & 32, Gachibowli, Financial District, Nanakramguda, Hyderabad - 500 032, India

Tel.: +91 40 6716 2222; Fax: +91 40 2343 1551

Contact Person: Mr. M. Murali Krishna

Email-Id: oglopenoffer@karvy.com

SEBI Registration Number: INR000000221

For and on behalf of the Acquirer and the PAC

Sd/-

MEIL Holdings Limited (Acquirer)

Sd/-

Megha Engineering & Infrastructures Limited (PAC)

Place : Hyderabad
Date : December 24, 2018

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